

Ticketless travel on Railways

7119. **Shri M. L. Sondhi:**
Shri T. P. Shah:
Shri Brij Bhushan Lal:

Will the Minister of Railways be pleased to state:

(a) whether Government have achieved any measure of success in checking ticketless travel on the Indian Railways since the presentation of Railway Budget for 1967-68;

(b) the number of ticketless travellers prosecuted and the total amount of fines collected so far;

(c) whether it indicated any downward trend as compared to the corresponding period in the previous year; and

(d) if the reply to part (a) above be in the negative, the additional steps proposed to be taken in the matter?

The Minister of Railways (Shri C. M. Poonacha): (a) Yes.

(b). 19,828 persons were prosecuted and a sum of Rs. 99,352/- recovered as fine during the month of June, 1967.

(c) No.

(d) Does not arise in view of reply to part (a).

अफगानिस्तान से व्यापार प्रतिनिधिमंडल

7120. **श्री रघुबीर सिंह शास्त्री :**
 क्या वाणिज्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या अफगानिस्तान से एक व्यापार प्रतिनिधिमंडल भारत आया था ;

(ख) उसके साथ हुई बातचीत का व्यौरा क्या है ; और

(ग) अफगानिस्तान को किन वस्तुओं का निर्यात किया जायेगा और वहां से किन वस्तुओं का आयात किया जायेगा ?

वाणिज्य मंत्री (श्री विनेश सिंह) : (क) से (ग) : भारत अफगान व्यापार करार के, जो 31 जुलाई, 1967 को समाप्त होने वाला है, नवीकरण के संबंध में अफगानिस्तान से एक व्यापार प्रतिनिधिमंडल 16 जुलाई, 1967 को यहाँ पहुँचा है। बातचीत इस समय चल रही है।

Powerlooms in decentralized Sector

7121. **Shri M. L. Sondhi:** Will the Minister of Commerce be pleased to state:

(a) the policy of Government in the matter of setting up of powerlooms in the decentralised sector vis-a-vis the mill sector;

(b) whether there has been any appreciable increase in the powerlooms in the decentralised sector to take advantage of certain fiscal measures;

(c) the arrangement made to supply yarn to the powerlooms installed in the decentralised sector and whether their requirements are being met in full at reasonable prices; and

(d) whether the recommendations of the Ashoka Mehta Committee on Powerlooms have been accepted and implemented?

The Deputy Minister of Commerce (Shri Mohd. Shafi Qureshi): (a) and (d). The policy of Government in the matter of setting up of powerlooms in the decentralised sector is contained in Government's Resolution No. 9(42)TEX(C)/64 published in Gazette Extraordinary of 2nd June, 1966, a copy of which has also been laid on the Table of the House.

(b) Yes, Sir. The concessional rates of excise duty on grey cloth produced by powerloom establish-